

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
Bangalore-560038.

Dated: **17 SEP 1993**

APPLICATION NO(S) 660 of 1993.

APPLICANTS: J.Ramakrishna

RESPONDENTS: General Manager, Wheel and
Axle Plant, Yelahanka, B'lore & Others.

TO.

1. Sri.H.Subramanya Bois, Advocate,
No.36, 'Vagdevi' Shankara Park,
Shankarapuram, Bangalore-4.
2. Sri.A.N.Venugopala Gowda,
Advocate, No.8/2, Upstairs,
Opp: Bangalore Hospital,
R.V.Road, Bangalore.

Subject:- Forwarding of copies of the Order passed by
the Central Administrative Tribunal, Bangalore.

Please find enclosed herewith a copy of the
ORDER/STAY/INTERIM ORDER, passed by this Tribunal in the
above said application(s) on Seventh Sept'93.

Issued

gm

gm*

for

DEPUTY REGISTRAR
JUDICIAL BRANCHES.

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BANGALORE

DATED THIS DAY THE 7TH OF SEPTEMBER, 1993

Present: Hon'ble Justice Mr.P.K. Shyamsundar Vice Chairman
Hon'ble Mr.V. Ramakrishnan Member(A)

APPLICATION NO.660/1993

J. Ramakrishna
Aged 32 years,
Resident of No.1, Allalasandra,
G.K.V.K. Post,
Bangalore - 64

Applicant

(Shri H.S. Jois - Advocate)

v.

1. Wheel & Axle Plant,
represented by its General Manager
(Personnel), Yelhanka,
Bangalore - 64
2. The Chief Personnel Officer,
Wheel & Axle Plant,
Yelhanka,
Bangalore - 64
3. The Deputy Chief Mechanical Engineer,
Office of the General Manager(Personnel
Branch, Wheel & Axle Plant),
Yelhanka, Bangalore - 64

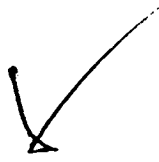
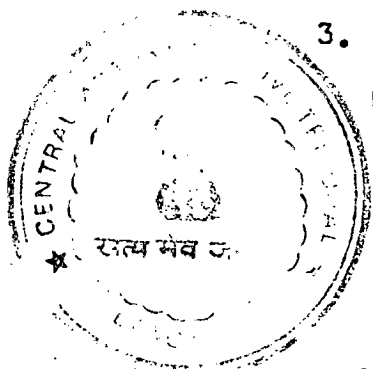
Respondents

(Shri A.N. Venugopal - Advocate)

This application has come up today
before this Tribunal for orders. Hon'ble Justice
Mr.P.K. Shyamsundar, Vice Chairman made the
following:

ORDER

We notice that the applicant has not
exhausted the remedy of a revision available to



him under the Railway Servants(Discipline & Appeal) Rules, 1968. Therefore, we direct the applicant to file a revision petition and thereafter come to us if need be. With this observation, we dispose off this application finally with no order as to costs. This order is in consonance with our views in D.A.No.167/93 disposed off on 20.8.93.


Sd-

MEMBER(A)

Sd-

VICE CHAIRMAN

TRUE COPY


SECTION OFFICER
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE

17/9/93